GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 5433

ANSWERED ON 25.07.2019

SPECIAL GRANTS TO TAMIL NADU

5433. DR. M.K. VISHNU PRASAD

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is proposing to sanction special grants or special package in view of acute water crisis in Tamil Nadu; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (b) No such proposal is under consideration in the Ministry of Jal Shakti. However, Ministry of Jal Shakti, Government of India is implementing the scheme of "Repair, Renovation and Restoration (RRR) of Water Bodies" under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). Urban water bodies having water spread area from 2 hectares to 10 hectares and rural water bodies having minimum water spread area of 5 hectares are eligible to be included under the scheme.

Since XII Plan, total number of 153 water bodies from Tamil Nadu with an estimated cost of Rs.77.75 crores have been included under the scheme of RRR of water bodies for central assistance. Total central fund released to Tamil Nadu under this scheme as on June 2019 is Rs. 16.25 crores.
